

CEA/Wa 169/09

in
W.A. No 1151/08

21-7-08

Hon'ble Mr. A.D. Justice A.K. Vog, I.M.
Hon'ble Mr. K.S. Menon A.M.

On the request made by learned
counsel for the applicant, the case is
adjourned.

Writ on 4-11-08.

D.Y.
A.M.

An
I.M.

Recd
22-7-08